

PARLIAMENT OF INDIA
(Joint Recruitment Cell)

Subject: Result of Preliminary Examination for recruitment to the post of Parliamentary Reporter Gd.-II (English/Hindi) in Lok Sabha Secretariat.

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On the basis of the performance in Preliminary Examination held on 29.01.2012, the candidates having the following Roll Nos. have been declared successful for appearing in the Stenography Test on **22.04.2012** for which call letters are being issued separately. The Stenography Test will be held on computer.

English Stream

7	24	86	126	168	219	236	248	341	360	390	412	436
9	76	93	128	187	226	238	291	345	364	393	420	445
20	84	95	152	214	233	242*	292*	346	378	399*	427	449

Hindi Stream

29	81	99	142	163	265	302	336	425	444
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* Eligible for appearing in the Stenography Test at the speed of 140 w.p.m. only. Other candidates are eligible for appearing in the Stenography Test at the speed of 140 w.p.m. as well as 160 w.p.m.

2. The cut-off percentage of marks in the above Preliminary Examination is 45% for OBC vacancies and 40% for SC/ST vacancies in each component and aggregate.
3. The candidates should bring copies of the following certificates **duly attested by a First Class Magistrate or Gazetted Officer** at the time of Stenography Test:
 - (i) Matriculation or equivalent examination certificate as proof of date of birth
 - (ii) Graduation or examination for higher educational qualification last passed [before the last date for submission of applications for the post of Parliamentary Reporter Gd.-II (English/Hindi) in response to Advertisement No. 4/2011]
 - (iii) Caste Certificate
4. The attention of candidates is drawn to the following declaration made by them in their applications to the above said post:

"I declare that I fulfil the eligibility conditions as per the advertisement and that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or incorrect at any stage or not satisfying the eligibility conditions according to the requirements mentioned in the advertisement, my candidature/appointment is liable to be cancelled/terminated."

BY ORDER
02.03.2012